289

has released relief money to the flood and c'oud burst victims through the State Government but not a single penny has so far been reached to them.

I, therefore, request the Government of India to issue instructions to the State Government to release relief and assistance immediately to the victims of flood and cloud burst occurred during the last five to six years.

(iv) Need to reconsider the recent increase in the demand draft service by Banks.

SHRI JAI PRAKASH AGARWAL (Chandni Chowk): The banking sector is rightly considered as the backbone of the whole economic set up of the present day and it has undoubtedly done a yeoman's service particularly after its nation isation by our Government. the process, it has also in fact expanded considerably. The deposit investment ratio is now much better. However, the recent increase in the Demand Draft service by the banking sector from the earlier existing rates of 5-6 paise for every 100 rupees to 20 paise for every 100 rupees has created unprecedented problems to the businessmen. They have already represented to the Government on this issue. The Delhi Grain Merchants Association has also written to the Finance Minister in the matter.

I would earnestly request the Finance Minister to please give directions to the banking sector to re-examine this increase which amounts to more than 350 per cent. As it is, if the cost of service charges has to be increased, it could only be a rational one and not an arbitrary one.

## [Translation]

(v) Need to provide free electricity to Harijans and Adivasis in Chambal Division of Madhya Pradesh.

SHRI KAMMODILAL JATAV (Morena): The single-pipe electricity connections provided for Harijans and Adivasis so far in Chambal division of Madhya Pradesh are negeigible. It has

caused dissatisfaction among Harijans and tribals while on the other hand the intention of the Government is to install one electric bulb free in their houses. I request the Government to install immediately one bulb in every house of Harijans and tribals of Chambal division so that the poor people may be benefited thereby.

[English]

(vi) Need to upgrade the Railway Station at Vedayapa in Andhra Pradesh.

SHRI P. PENCHALLIAH (Nellore): Sir, Nellore is a famous business and cultural centre in Andhra Pradesh. In recent years, it has become one of the foremost industrial Centres in the State. Nellore is expanding very fast. Industries like NIPPO, Textile Mills, a very big industrial estate and an autonagar are located here besides many other State and Central Government establishments.

The present Railway Station at Nellore particularly the goods-shed has become very conjected. Thousands of persons have now shifted their residences to nearby Vedayapalem town which is 8 Kilometers away from the Nellore Station. Persons in thousands go from Vedayapalem to Nellore for work. Many new industrial unite are also fast coming up there. Besides, the farmers in Vidayapalem have to take their produce like rice etc. to Nellore for marketing. Hence, there is a need to upgrade Vedayapalem Railway Station to a fullfledged one to provide all-facilities to the passengers and commuters. also help in easing the congestion at Nellore Station as a station.

Hence I request the Minister of Railways to take steps to upgrade the station at Vedayapalem and also to provide a pacca goods-shed there.

(vii) Need to amend the SRC Act to incorporate the recommendations of Mahajan Commission on Maharashtra-Karnataka border issue.

SHRI V. S. KRISHNA IYER (Bangalore South); Sir, the Hon'ble Prime